

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 1176 OF 2013

Dated: 4th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bihar State Power (Holding) Co. Ltd.Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Mohit Kumar Shah

ORDER

It is distressing to note that though this appeal is filed in 2013 counsel has not taken any steps to remove the office objections till date. It is only when we placed the matter for directions on 18.03.2016 that the counsel took time to obtain instructions. Today also counsel seeks some time to remove the office objections. We are unhappy with this conduct. However, in the interest of justice we give him a last chance.

List the matter on **25.04.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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